

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/349(KB)2017
IA(I.B.C)/1894(KB)2023, IA(I.B.C)/1881(KB)2023,
IA(I.B.C)/509(KB)2023, IA(I.B.C)/1326(KB)2023,
CONT.A. (IBC)/8(KB)2023, IA(I.B.C)/312(KB)2023,
IA(I.B.C)/1517(KB)2023, IA(I.B.C)/746(KB)2022,
IA(I.B.C)/1116(KB)2023, IA(I.B.C)/96(KB)2023,
IA(I.B.C)/94(KB)2023, IA(I.B.C)/922(KB)2023,
IA(I.B.C)/669(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	RAM SARUP INDUSTRIES LTD
UNDER SECTION	IBC UNDER SEC 10

Appearance (via video conference/physically)

Mr. Sakya Sen, Adv.] For Applicant IA 1517(KB) 2023
Mr. Sidhartha Datta, Adv.]
Mr. Deepanjan Dutta Roy, Adv.]
Ms. Vidhi Sharma, Adv.]

Mr. Subhankar Nag, Adv.] For CFM IA 94(KB)2023, IA96(KB)2023,
Mr. Siddhartha Datta, Adv.] & IA312(KB)2023, IA509(KB) 2023,
Mr. Deepanjan Dutta Roy, Adv.] & IA1116(KB)2023, CONT. A.8(KB)2023,
Ms. Vidhi Sharma, Adv.] IA1894(KB)2023, IA1881(KB)2023.

Mr. Deep Roy, Adv.] For the Chairman of Monitoring Committee
Mr. Aditya Goopta, Adv.]
Mr. Dhaval Saha, Adv.]

Mr. Satyendra Agrawal, Adv.] For the Employees' Provident Fund Organisation in
Mr. Bijoy Bag, Adv.] IA(IBC)669(KB)2021 Mr.
Goutam Malik, Adv.]

ORDER

1. Ld. Counsel for the parties present.
2. One of the connected IA reserved for orders.

3. Therefore, this matter is adjourned to **22.03.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)